

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2957**

TO BE ANSWERED ON THE 18TH MARCH, 2026/ PHALGUNA 27, 1947 (SAKA)

FLOOD RELIEF FUNDS TO TAMIL NADU

2957. SHRI R. GIRIRAJAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has received requests from State Government of Tamil Nadu for the sanction and release of flood-relief funds to facilitate restoration and rehabilitation works during the various cyclones/floods in last five years, if so, the details thereof;

(b) the details of visits made by the Central team to Tamil Nadu to assess the damages caused by the cyclones and floods during the last five years and the recommendations made; and

(c) the details of the flood relief funds requested by State Government of Tamil Nadu and the funds sanctioned and disbursed by Government in the last five years, year-wise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c): As per the National Disaster Management Policy, the primary responsibility for disaster management rests with the State Governments concerned. The State Governments undertake relief measures in the wake of natural disasters including flood from the State Disaster Response Fund (SDRF), already placed at their disposal, in accordance with Government of India's approved items and norms. In order to supplement the efforts of the

State, additional financial assistance is extended from the National Disaster Response Fund (NDRF), in case of disaster of 'severe nature', in accordance with the established procedure. The financial assistance provided under SDRF and NDRF is by way of relief and not for compensation of loss suffered/claimed. The entire exercise requires adhering to the established procedure envisaged in the NDRF/ SDRF guidelines, which is accessible on the Ministry's website: www.ndmindia.mha.gov.in.

The details of funds allocated and released under SDRF during last five years from 2020-21 to 2024-25 to Tamil Nadu are as given:

(Rs. in crore)

| S No. | Year | Allocation under SDRF including Centre and State share | Centre's Share of SDRF Released |
|-------|---------|--|---------------------------------|
| 1. | 2020-21 | 1088.00 | 816.00 |
| 2. | 2021-22 | 1088.00 | 816.00 |
| 3. | 2022-23 | 1142.40 | 856.80 |
| 4. | 2023-24 | 1200.00 | 900.00 |
| 5. | 2024-25 | 1260.00 | 944.80 |

The details of calamity-wise IMCT visit, amount approved and released by Government of India under NDRF during 2020-21 to 2024-25 to Tamil Nadu are as given:

(Rs. in crore)

| S No. | Year | Calamity | IMCT visit | Amount approved by High Level Committee (HLC) | Amount released from NDRF* |
|-------|---------|------------------|--|---|----------------------------|
| 1. | 2020-21 | Cyclone Nivar | 5 th to 8 th December, 2020 | 63.14 | 63.14 |
| | | Cyclone Burevi | 28 th to 30 th December, 2020 | 223.77 | 223.77 |
| | | Flood | 3 rd to 5 th February, 2021 | 213.51 | 213.51 |
| 2. | 2021-22 | Flood | 21 st to 23 rd November, 2021 | 352.85 | 352.85 |
| 3. | 2022-23 | -- | -- | -- | -- |
| 4. | 2023-24 | Cyclone Michaung | 12 th to 14 th December, 2023 | 285.54 | 276.10 |
| | | Flood | 20 th to 21 st December, 2023 (first spell) 11 th to 14 th January, 2024 (second spell) | 397.13 | |
| 5. | 2024-25 | Cyclone "Fengal" | 7 th to 8 th December, 2024 | 522.34 | 522.34 |

* subject to the adjustment of 50% of balance available in the SDRF account
